GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

RAJYA SABHA UNSTARRED QUESTION NO. 1146 TO BE ANSWERED ON 08.12.2021

Making English medium education compulsory in primary schools of Andhra Pradesh

1146 Shri Kanakamedala Ravindra Kumar:

Will the Minister of EDUCATION be pleased to state:

- (a) whether Government has taken note of the fact that the State Government of Andhra Pradesh has made English medium education compulsory for classes I to VI from 2020-21;
- (b) if so, the details thereof;
- (c) whether Government is aware that the State Government's decision will deprive children of the rights guaranteed under Article 21(A) of the Constitution of India and is also against the spirit of new National Education Policy (NEP), 2020; and
- (d) if so, the steps taken by Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRIMATI ANNPURNA DEVI)

(a) to (d) The above matter is under consideration in the Hon'ble Supreme Court.
